

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 40**

**C.P. (IB)/345(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      SIEMENS FINANCIAL SERVICES PRIVATE  
   LIMITED V/s HARSHVARDHAN P CHEDDA

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Abdullah Quereshi, Ld. Counsel for the Applicant present. Mr. Harshi Bhomia present.
2. Heard the learned counsel for both sides and perused the records.
3. Reserved for orders.
4. The Respondent is directed to serve the copy of the reply to the Petitioner by tomorrow.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
**/NP/**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**